NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 08/131/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s): None

ORDER

None has appeared on behalf of the Petitioner. Court notice be issued to the Petitioner through counsel.

To come up on 10th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

- S-d+/

Member (J)